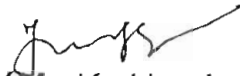


HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

NOTIFICATION

No: 135 Dated: 18.04.2016

In pursuance of the Government of India, Ministry of Law and Justice (Department of Justice), New Delhi's Notification No. K-11017/15/2016-US.I dated 05th April, 2016, Hon'ble Shri Justice Ramalingam Sudhakar, took oath of office as a Judge of the High Court of Jammu and Kashmir, on the 18th day of April, 2016, at 10.00 A.M.


(M. K. Hanjura)
Registrar General

No: 1598-1625/R.S Dated: 18.04.2016
Copy to the: -

1. Joint Secretary to the Government of India, Ministry of Law and Justice (Department of Justice), New Delhi,
2. Secretary General, Supreme Court of India, New Delhi,
3. Principal Secretary to the Hon'ble Governor of J&K, Jammu,
4. Registrar General, Madras High Court,
5. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu,
6. Registrar Vigilance, High Court of Jammu and Kashmir, Jammu,
7. Director, J&K State Judicial Academy, Jammu,
8. Principal Secretary to Govt., General Administration Department, Government of Jammu and Kashmir, Jammu,
9. Secretary to Government, Department of LJ&PA, Govt. of Jammu and Kashmir, Jammu,
10. Secretaries to all the Hon'ble Judges, High Court of J&K,
11. Registrar Judicial, High Court of Jammu and Kashmir, Jammu/Srinagar,for information.
12. Accountant General, J&K, Jammu/Srinagar, for information and necessary action (copy of Notification is enclosed),
13. Manager, Government Press, Jammu/Srinagar, for publication in the next issue of the Government Gazette.
14. Joint Registrar Judicial/Protocol, High Court of J&K, Jammu/Srinagar,
15. Chief Accounts Officer, High Court of Jammu and Kashmir, Main Wing,
16. Accounts Officer, High Court of J&K, Jammu/Srinagar,for information and necessary action.
- ✓ 17. Incharge NIC for uploading on Website.
18. Office file.


Registrar General